

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 02/16/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017

NAME OF THE COMPANY: M/s. International Road Dynamics South
Asia Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 2(41)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Runjita Das, Advocate

ORDER

Notice to the ROC returnable on 11th January, 2018.

-s-d-1

(S. K. Mohapatra)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)